

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF CHEMICALS AND PETROCHEMICALS**

**LOK SABHA  
STARRED QUESTION NO. \*330  
TO BE ANSWERED ON 17.03.2020**

**Establishment of Plastic Parks**

\*330. SHRI HEMANT TUKARAM GODSE:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of the action taken for promoting and implementing the scheme for setting up of plastic parks in the country;
- (b) the manner in which environment is likely to be impacted adversely by establishing plastic parks;
- (c) whether any survey has been conducted by the Ministry in this regard as well as waste plastic generation in the State of Maharashtra under Swachh Bharat Scheme; and
- (d) If so, the details and outcome thereof?

ANSWER

**MINSITER OF CHEMICALS & FERTILIZERS  
(SHRI D. V. SADANANDA GOWDA)**

(a) to (d) : A statement is laid on the Table of the House.

**Statement referred to in parts (a) to (d) of Lok Sabha Starred Question No. 330 for answer on 17.03.2020 regarding establishment of Plastic Parks**

(a) Plastic Park projects are being set up by Special Purpose Vehicle (SPV) formed by the respective State Governments. The Department of Chemicals and Petrochemicals provides financial assistance to the extent of 50% of the project cost or up to Rs. 40 Cr, whichever is less, as per scheme guidelines and also closely monitors progress in their implementation. The Department regularly obtains progress reports, holds review meetings, conducts site visits, etc. The Scheme Steering Committee (SSC) also reviews regularly the progress of Plastic Parks implementation. The Programme Manager, duly appointed in this regard, also monitors the scheme progress and furnishes regular reports. State Governments are making efforts to attract investors and offering suitable incentives. M/s Brahmaputra Cracker and Polymer Limited (BCPL) is offering special discount on raw material price for units coming up in the Tinsukia, Assam Plastic Park.

Six Plastic Parks are at various stages of implementation in the States of Assam (1), Madhya Pradesh (2), Odisha (1), Jharkhand (1) and Tamil Nadu (1).

(b) Special Purpose Vehicle/ units being set up in the Plastic Parks have to obtain necessary clearances and comply with statutory environmental norms.

(c) & (d) No Sir.

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